

(c) The Board of Directors of the Corporation consists of 14 members represented by the Central Government, State Governments and Industry.

#### Supply of Indigenous Wheat

\*252. **Shri A. N. Vidyalkar:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that only imported wheat is being sold on the Government managed or licenced shops, fair price shops in Delhi and Punjab;

(b) if so, why indigenous wheat is not being issued in these shops; and

(c) the precaution taken to prevent the sale of mixed and adulterated grain and flour at these shops?

**The Minister of Food and Agriculture (Shri C. Subramaniam):** (a) and (b). In Punjab both indigenous as well as imported wheat is issued through fair price shops. In Delhi, only imported wheat atta is issued through fair price shops.

Punjab is surplus in wheat and has procured indigenous wheat for issue through fair price shops as well as for supply to deficit States. Some imported wheat is also issued in Punjab through fair price shops to cater to the needs of the low income groups of population. Delhi is deficit and gets its wheat supply from Punjab through trade channel for higher income groups of population. The imported wheat atta distributed through fair price shops in Delhi is mainly meant for the lower income groups of population. This pattern of distribution is likely to undergo a change when statutory rationing is introduced in Delhi.

(c) Fair price shops selling imported wheat are debarred from selling indigenous wheat side by side. The quality of foodgrains is controlled through the Prevention of Food Adulteration Act. Frequent inspection of these shops is undertaken both

by the State Government as well as by the Central Government.

#### Expansion Programme of I.A.C.

\*253. **Shri Harish Chandra Mathur:** Will the Minister of Civil Aviation be pleased to state:

(a) what is the expansion programme of the Indian Airlines Corporation and in what stages it is to be carried out during the years 1965-66 and 1966-67; and

(b) whether the Indian Airlines Corporation proposes to open some offices abroad and, if so, what is the justification for the same?

**The Minister of Transport (Shri Raj Bahadur):** (a) The Corporation has planned to acquire two Caravelles and obtain on charter two Fokker Friendship aircraft during the year 1965-66. The Corporation will acquire one Fokker Friendship during 1966-67 and the question of purchasing two more Friendships to replace the two on charter is under consideration. They have also plans to purchase in 1966-67 six F-27/Avro type aircraft and six aircraft for feeder routes. They are also considering chartering one Boeing from Air-India or purchasing one more Caravelle aircraft.

(b) The proposal of the Corporation to open Sales Offices abroad has been deferred.

#### Unemployment Insurance Scheme

\*254. **Shri S. M. Banerjee:**

**Shri P. C. Borooah:**

**Dr. L. M. Singhvi:**

**Shri D. C. Sharma:**

**Shri Kajrolkar:**

**Shri A. N. Vidyalkar:**

**Shri Linga Reddy:**

**Shrimati Renuka Barkataki:**

**Shri Mohammed Koya:**

**Shri Onkar Lal Berwa:**

**Shri Hukum Chand**

**Kachhavalaya:**

**Shri Bade:**

**Shri Yodhvir Singh:**

**Shri Jagdev Singh Siddhanti:**

Will the Minister of Social Security be pleased to state:

(a) whether a final decision has been taken to introduce Unemployment Insurance Scheme;

(b) if not, the reason for the delay; and

(c) whether some of the employers do not agree to this scheme?

**The Deputy Minister in the Ministry of Law (Shri Jagannath Rao):** (a) Not yet, the Scheme is still under consideration.

(b) and (c). The Scheme was placed before the 23rd Session of the Indian Labour Conference held at New Delhi on 30th and 31st October, 1965. The Workers' representatives generally welcomed the idea in principle. The Employers' representatives desired to have more time to study the Scheme. As necessary details had to be considered, it was decided to place the scheme before the Standing Labour Committee.

गन्ने का मूल्य

\* 255. श्री प्रकाशबीर शास्त्री :  
श्री जगदेव सिंह सिद्धान्ती :  
श्री हुकम चन्द कश्यप :

क्या खाद्य तथा वृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या गन्ने का मूल्य निर्धारित कर दिया गया है ;

(ख) यदि हां, तो इसका आधा र क्या है ;

(ग) इस वर्ष कितनी चीनी का उत्पादन होने की संभावना है ;

(घ) क्या यह सच है कि मिलों को गन्ने के वर्तमान मूल्यों पर गन्ना मिलने में पुनः कठिनाई होगी ; और

(ङ) यदि हां, तो इस सम्बन्ध में क्या कदम उठाये जा रहे हैं ?

खाद्य तथा वृषि मंत्री (श्री: सि० मुन्नाखण्डम्) (क) जी हां ।

(ख) गन्ने की मूल न्यूनतम कीमत वही निर्धारित की गयी है जोकि 1964-65 में थी अर्थात् 10.4 प्रतिशत या इसमें कम उपलब्धि के साथ रु० 5.30 प्रति क्विंटल और इसमें 10.4 प्रतिशत की उपलब्धि से अधिक प्रत्येक 0.1 प्रतिशत की वृद्धि पर 4 पैसे प्रति क्विंटल की दर में कीमत में वृद्धि की व्यवस्था भी है ।

(ग) इस अवस्था में इस वर्ष शंकरा उत्पादन के बारे में कोई विश्वसनीय अनुमान देना बहुत ही जल्दबाजी होगी ।

(घ) ऐसी परिकल्पना की कोई वजह नहीं है ।

(ङ) प्रश्न ही नहीं उठता ।

#### Import of Fertilisers

\*256. Shri P. R. Chakraverti:  
Shri P. C. Borooah:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether his Ministry has asked for considerable foreign exchange allocation for the import of fertilisers as well as raw materials needed for the manufacture of fertilisers;

(b) whether Government propose to introduce new high yielding varieties of foodgrains and cash crops, responsive only to a higher dose of fertilisers, if so, which are the new varieties; and

(c) the estimated requirements for the successful implementation of the special programmes in terms of the new strategy?

**The Minister of Food and Agriculture (Shri C. Subramaniam):** (a) to (c). A statement is laid on the Table of the House. [Placed in Library. See No. LT-5152/65].